

:: 1 :: OA 1442/2024 & OA 1453/2024 &
OA 1456/2024 & OA 1467/2024 & OA 1468/2024
OA 1469/2024 & OA 1489/2024

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

(RESERVED)

Hearing through video conferencing

**Original Application No.1442/2024 & OA 1453/2024 & OA 1456/2024
& OA 1467/2024 & OA 1468/2024
OA 1469/2024 & OA 1489/2024**

Reserved on: -16.03.2026

Pronounced on: - 28.05.2026



HON'BLE MR. RAJINDER SINGH DOGRA, MEMBER (J)
HON'BLE MR. RAM MOHAN JOHRI, MEMBER (A)

1. OA/1442/2024

1. Ashwani Singh, Age 30 years, S/o Sh. Gopal Singh, R/o Bhou Khour, Devian, Jammu-181101.
2. Aajiz Rafeeq Wagey, Age 29 years, S/o Sh. Rafeeq Ahmad Wagey, R/o Aasnoor, 152 Asnur, Anantnag-192101.
3. Aakib Majeed Wani, Age 29 years, Slo Sh. Abdul Majeed Wani, R/o Poolia, Polia, Dooru, District Anantnag-Kashmir-192101.
4. Aatif Fayaz Magrey, Age 29 years, 8. S/o Sh. Fayaz Ahmad Magrey, R/o Checki, Wato, Autoo, Kulgam-19223
5. Ishfaq Ahmad Parrey, Age 32 years, S/o Sh. Abdul Ahad Parrey, R/o Hajin Sonawari, District Bandipora-193502.
6. Abdul Naveed, Age 29 years, Clo Mohd. Shabir, R/o VTC, Nadian, PO Raikban, Tehsil Darhal, District Rajouri-185131.
7. Ab Rouf Lone, Age 30 years, Clo Sh. Shafiq Ahmad Lone, R/o Panzgam, Kupwara-193222.

8. Abhishek Sharma, Age 31 years, Slo Sh. Ram Paul Sharma, 2024 R/o 184, Near Ayurvedic Dispensary, Paloura, Jammu-180001.
9. Aabid Ahmad Dar, Age 30 years, S/o Sh. Ali Mohd Dar, R/o Bonachecheripora, Anantnag-192101.
10. Abid Hussain Parray, Age 31 years, S/o Sh. Khazir Mohammad Parray, R/o Bun Makhama, VTC & PO Magam, Sub District Beerwah, District Badgam-193401.
11. Abid Jabbar Mir, Age 29 years, S/o Sh. Abdul Jabbar Mir, R/o Shaheenpora, Tehsil Villagam, District Kupwara-193224.
12. Adil Hussain Shah, Age 29 years, S/o Sh. Abdul Kabir Shah, R/o H.No.17, Poohe Khurd, Lachdayaram B., Near Masjid Sharief Poohe Khurd, Kishtwar, District Doda-82204.
13. Ajaz Ahmad Raina, Age 29 years, S/o Sh. Manzoor Ahmad Raina, R/o VTC Gund Sarsingh, PO Kangan, Sub District Kangan, District Ganderbal, Kashmir-191202.
14. Aijaz Ahmad Wani, Age 33 years, Slo Mohammad Yousuf Wani, R/o Khore Sherabad, Pattan, Baramulla-193121.
15. Ajay Kumar, Age 29 years, Slo Sh. Subash Chander, R/o Suhanda Shiva, Sohanda, Doda-182201.
16. Akshay Kumar, Age 29 years, S/o Sh. Balbir Lal, R/o Village Chak Jaffer Halga, Jammu-181206.
17. Altaf Ahmad Wani, Age 30 years, S/o Sh. Ghulam Nabi Wani, R/o Tilagam, Pattan, Baramulla-193 121.
18. Amir Ashraf, Age 30 years, S/o Mohd. Ashraf, R/o Model Town A, Sopore, Baramulla-193201.





19. Amir Khan, Age 31 years, S/o Sh. Thoru Khan, Rlo Village Badhori, PO Rahya, Bari Brahmana, Samba-181133.
20. Amit Sharma, Age 29 years, S/o Sh. Sat Pal Sharma, Rlo Galwaday Chak, Gajansoo, Jammu-181206.
21. Amit Singh, Age 31 years, S/o Sh. Puran Chand, RJo Muthi Camp, Jammu-181205.
22. Amjid Ali Khan, Age 29 years, S/o Sh. Mushtaq Hussain, R/o Ari Mendhar, Poonch-185101.
23. Anil Chib, Age 31 years, S/o Sh. Parveen Singh, Rlo Ward No.1, Raipur Satwari, Behind Gurudwara Lane, Jammu-180003
24. Anil Kumar, Age 31 years, S/o Sh. Shello Ram, Ro Village Hira Chak, PO Halka, Tehsil Marh, Jammu-181122.
25. Ankush Kumar, Age 29 years, S/lo Sh. Rajinder Kumar, R/o Tikri, Udampur-182101.
26. Arshed Ahmad Mir, Age 31 years, S/o Sh. Farooq Ahmad Mir, R/o Repora Lar, Ganderbal-191201.
27. Arun Kumar, Age 30 years, S/o Sh. Janak Raj, R/o Kathar, Joian-181201.
28. Arun Saini, Age 31 years, Clo Karan Singh, R/o Behind Wave Mall, Shanker Nagar, Jammu City, PO Channi Himmat, Jammu-180012.
29. Arun Sharma, Age 32 years, S/o Sh. Prithvi Raj, R/o Shiva, Doda-182202.
30. Asad Ullah Khan, Age 30 years, C/o Mohd. Iqbal Khan, R/o Dabraj, Mankote, Poonch185101.



31. Ashia Qureshi, Age 29 years, Clo Mohd. Asif, R/o Jib, PO Jib, District Udhampur-182101.
32. Ashish Bhagat, Age 30 years, S/o Sh. Dharam Paul, R/o Ward No.2, Near GHS Dharamkote, Billawar, Dharamkot, Phinter, Billawar, Kathua-1 84203.
33. Asif Ahmad Khan, Age 29 years, S/o Gh. Hassan Khan, R/o Lorow Tral, Pulwama-192301.
34. Asif Mehmood, Age 30 years, S/o Sh. Sheraz Ahmed, R/o Khanyail, Kote-185212.
35. Asif Mohidin Ganie, Age 30 years, S/o Gh Mohidin Ganie, R/o Nowbugh Veeri, Anantnag, East Mattan Bijbehara-192124.
36. Raja Asrar Khan, Age 30 years, S/o Mohammed Mushtaq, R/o Village Gulhutti, Galhotti, Rajouri-185131
37. Ayad Ullah Dar, Age 29 years, C/O Sh. Zaffar Ullah Dar, R/o Asnoor, Asnur, PO & District Kulgam-192231.
38. Ayaz Bashir, Age 29 years, S/o Sh. Bashir Ahmad Ganaie, R/o Summer Bugh, Lasjan, Badgam-190005.
39. Babar Jahangir, Age 29 years, S/o Mohd. Jahangir, R/o Ward No.1, Dakhi Bhera, Bhera Poonch, Dharamsal Mendhar-185101.
40. Barkat Mohammad Dar, Age 29 years, S/o Sh. Ghulam Mohammad Dar., R/o Hanjipora, Hygam, Baramulla-193101.
41. Bashed Gulzar Wani, Age 30 years, S/o Sh. Gulam Mohd. Wani, R/o Thajiwara, Near Masjid Sharief, Thaji Wara, Anantnag-192101.



42. Basit Nazir, Age 29 years, S/o Sh. Nazir Ahmad Shah, R/o Poshwan (Zachal Dara), Kupwara-193222.
43. Bhaskar Sharma, Age 29 years, S/o Sh. Shrinivas, R/o Mohalla Pandita, Paloura, Jammu-180001.
44. Bilal Ahmad Dar, Age 29 years, S/o Ab Qayoom Dar, Ro Sariwarpora Pattan, Baramulla-193101.
45. Bilal Ahmad Mallah, Age 31 years, C/o Gh. Hassan Mallah, R/o Bupora, Arreh, Areah Kulgam-192231.
46. Charandeep Singh, Age 30 years, S/o Sh. Ranjeet Singh, R/o Garhi, Barola, Garhi, Udhampur-182101
47. Daanish Sumje, Age 31 years, S/o Sh. Ghulam Nabi Sumje, R/o 25, Kabootar Khana, ABI Karpura, GPO Khan Yar, Srinagar-190001.
48. Deepak Chouhan, Age 31 years, S/o Sh. Parkash Chand, R/o Chumbian Brahmana, Jhumian Brahmana, Jammu-181132.
49. Deepak Sharma, Age 29 years, S/o Sh. Roop Lal Sharma, R/o H.No.26, Ward No.5, Rajiv Colony, Bari Brahmana, District Samba, Chak Chuha, Jammu-181133.
50. Deepak Verma, Age 32 years, S/o Sh. Ved Raj, R/o Village Mangnar, Haveli, Poonch-185101
51. Deepak Kumar, Age 30 years, S/o Sh. Prabhu Dayal, R/o Chatha Farm, Chhatha Jagir, Jammu-181101.
52. Dig Vijay Pratap Singh, Age 29 years, S/o Sh. Pershotam Singh, R/o Roun, Near Govt. High School Roun, Udhampur Roun-182101.



53. Dileep Sharma, Age 30 years, S/o Bal Krishan Sharma, R/o Nowshera, Rajouri-185131.
54. Gagandeep Sharma, Age 31 years, S/o Sh. Kamlesh Kumar, R/o Gho Brahmana, Samba, Jammu-181133.
55. Gazi Ahmad Ganie, Age 29 years, S/o Mohd. Yousuf Ganie, R/o Thajiwara, Anantnag-192101.
56. Ghulam Mustafa, Age 29 years, S/o Sh. Sikander Azam, R/o Harni Mendhar, Poonch-185101.
57. Gourav Sharma, Age 30 years, S/o Sh. Krishan Lal Sharma, R/o H.No.28, Near Govt. Boys High School, Siot Sunderbani, Sehot, Lamberi, Rajouri-185131.
58. Harjeet Kumar, Age 29 years, S/o Sh. Tara Chand, R/o 803, Near Police Station, Bakshi Nagar, Jammu-180001.
59. Harpreet Singh, Age 31 years, S/o S. Manjit Singh, R/o H.No.202, Sector-3, Sanjay Nagar, Near Sharma Book Centre, Digiana, Jammu-180001.
60. Ijlal, Ahmed Magloo, Age 30 years, S/o Sh. Ghulam Qadir Magloo, R/o Shunglipora Q, Drung, Malik Mohalla, Drang, Bagdam-190005.
61. Imran Farooq, Age 29 years, S/o Mohd. Iqbal, R/o Ward NO.3, Qazian, Dara Dullian, Poonch Dhara Dullian, Poonch-185101
62. Irfan Ahmad Lone, Age 32 years, S/o Sh. Ghulam Ahmad Lone, R/o Check No.1, (Badri Nath), Chatar Gam, Badgam-190005.
63. Irfan Bashir, Age 29 years, S/o Sh. Bashir Ahmad Ganayee, R/o Chrawani, Charri Sharif, Budgam-190005.



- 64.Irfan Shafi, Age 31 years, S/o Mohd. Shafi Magray, R/o Lalan Anantnag-192101
- 65.Ishaq Ahmad Bhat, Age 32 years,. S/O Sh. Abdul Ahad Bhat, R/o Warpora, Rohama, Baramulla-192101.
- 66.Ishfaq Ahmad Wani, Age 29 years, S/o Ab Majeed Wani, R/o Futlipora, Village Charri Sharif, District Badgam-193101.
- 67.Jagdeep Singh, Age 29 years, S/o S. Hardev Singh Sudan, R/o Ward No.14, Near Shiv Mandir, Kathua-184101.
- 68.Jamil Ahmed, Age 29 years, Clo Mohd. Rafiq, R/o Kasblari, Tehsil Mankote, Kas Balari, Poonch-185101.
- 69.Jaspreet Singh, Age 30 years, Clo Sh. Foja Singh, R/o Gohlar, Goripora, Beerwah, Bagdam-190005.
- 70.Javaid Ahmad Magrey, Age 31 years, S/o Gh. Haider Magrey, RJo Autoo Kulgam-19223 1.
- 71.Javid Ahmad Awaan, Age 29 years, Clo Mohammad Muzaffar Awaan, R/o Anderwan, Kangan, Ganderbal-191201.
- 72.Javed Iqbal, Age 29 years, S/o Mohd. Bashir, R/o Salani, Mendhar, Poonch-185101.
- 73.Javid Iqbal, Age 31 years, S/o Sh. Barket Hussain, RJo Dhara Mohra, Surankote, Poonch-185101.
- 74.Mushtaq Hussain, Age 30 years, S/o Mohd Hussain, R/o Ward No.8, Chamber Kanari, Tehsil Mandi, Chhambar Kanaria, Bedar Balnai, Haveli, Poonch-185101.
- 75.Kanhaya Lal, Age 30 years, S/o Sh. Amar Nath, Rlo Sujmatna, Ramsu, District Ramban-182144.



76. Khurshid Mushtaq Malik, Age 29 years, S/o Sh. Mushtaq Ahmad Malik, R/o Checki Wangund, Anantnag-192101.
77. Khushnood Hussain Shah, Age 32 years, S/o Sh. Bashir Hussain Shah, R/o Ward No.3, Surankote, VTC Mohra Bachhai, District Poonch-185 121.
78. Lucky Sudan, Age 30 years, S/o Sh. Ghani Sham Sharma, R/o 121, Kheri, Nowshera, Dharat, Rajouri-185131.
79. Mehaish Chand, Age 29 years, S/o Sh. Tara Chand, R/o Meldhan, Raj Garh, Chanderkot, District Ramban-182144.
80. Majid Rashid, Age 29 years, S/o Sh. Abdul Rashid Lone, R/o Gudder, Kulgam-192231.
81. Mandeep Singh, Age 29 years, S/o Sh. Shiv Narayan, R/o Chak Bana, Bishnah, Chumbian Jattan, Bishnah, District Jammu-181132.
82. Manmeet Singh, Age, 31 years, S/o Sh. Mohinder Singh, R/o 216, Sector-4, Extn. Sanjay Nagar, Opposite Choudhary Store, Jammu-180001.
83. Mohammed Mukhtar, Age 29 years, S/o Mohammed Bashir, R/o Dehri Dhara, Manjakote, District Rajouri-185131.
84. Murtaza Ahmed Mirza, Age 29 years, S/o Sh. Shahbaz Khan, R/o Keri Barmandal, PO Tata Pani, Kalakote, Rajouri-185202.
85. Mohammad Arif, Age 29 years, S/o Sh. Ghulam Sarwar Paswal., R/o Konagabra Tangdar, Karnah, Kupwara-193222.
86. Mohammad Saqib, Age 29 years, S/o Sh. Abdul Majeed Padder, R/o Mirhama, Kulgam-192231.



87. Mohammad Aafag Ganie, Age 31 years, S/o Gh. Mohd. Ganie, R/o Village Hardu Schichen, Dialgam, Anantnag-192101.
88. Mohd. Altaf Teli, Age 29 years, S/o Mohd. Akbar Teli, R/o Mohanpora, Pakhar Pora, Charri Sharif, Budgam-190005.
89. Mohd Asgar Tantry, Age 31 years, C/o Ab Khaliq Tantry, R/o Matipora, VTC & PO Ruhama, Sub District Rafiabad, District Baramulla-193101.
90. Mohd. Aslam, Age 31 years, S/o Sh. Masood Mohd. R/o Ward No.59, Gujjar Mohalla, Near Soap Factory, Paloura, Jammu-180001.
91. Mohd. Farid Raza, Age 29 years, S/o Mohd. Yousaf, R/o Village Baghani, Rawta, Jammu-180001.
92. Mohd. Hafeez, Age 30 years, S/o Nazir Hussain, R/o Kenu Fatehpur, Mandi, Poonch-185101.
93. Mohd. Idrees Khan, Age 29 years, C/o Tariq Mustaqeem Khan, R/o Ward No.74, Near CTC Sunjwan, Chowadhi, PO Sainik Colony, District Jammu-180001.
94. Mohd. Irfan Runyal, Age 31 years, C/o Ahdul Rashid, R/o Ward No.3, Kothlair, Govindpura, Ramban, Metra. Ramban-182144.
95. Mohd. Isaq, Age 30 years, S/o Haji Mohd Yousaf, R/o Senabathi, Pogal Paristan, Ramban-182144.
96. Mohd. Mubin, Age 29 years, C/o Qayam Din, R/o Darai, PO Chouri, District Doda-182202.
97. Mohammad Raja Teli, Age 29 years, C/o Ghulam Rasool Teli, R/o Rambair Grah, Tilwanpora, Parimpura Ghat, Srinagar-190001.

98. Mohd. Zaffer, Age 32 years, S/o Mohd. Akram, R/o Seri Khwaja, Poonch-185101.
99. Mohd. Zahid, Age 31 years, S/O Mohd. Yousuf, R/o Tangdar, Bhagh Dildar, Tangdhar, Kupwara-193222.
100. Mohsin Altaf Beigh, Age 29 years, S/o Sh. Altaf Hussain Beigh, R/o Rashampora, Krarpora, Kupwara-193222.
101. Muhsin Ahmad Rather, Age 30 years, S/o Gh. Ahmad Rather, R/o Hiller, Kokernag, Anantnag-192101.
102. Mool Raj, Age 31 years, S/o Sh. Shiv Dev Singh, R/o Banjal Bhatwal, PO Bhatodi, Tehsil Lohai Malhar, District Kathua-184101.
103. Mudasir Ahmad Lone, Age 31 years, S/o Ghulam Ahmad Lone, R/o Shangergund, Dundusa, Baramulla, Dangiwachha-193101.
104. Muddasir Nazir, Age 32 years, S/o Sh. Nazir Ahmad Bhat, R/o Malikpora, Pulwama, Kashmir-192301.
105. Mudesir Nazir, Age 31 years, S/o Sh. Nazir Ahmad Teli, R/o Gadipora, Shopian, Kashmir-192303.
106. Munesh Kumar, Age 30 years, S/o Sh. Om Parkash Sharma, R/o H.No.92, Ward No.4, Poonch, Kama Khan, Poonch-185101.
107. Munish Singh, Age 29 years, S/o Sh. Sudagar Singh, R/o Chak Goriyan, Jammu-180001.
108. Musaub Majid Mir, Age 29 years, S/o Abdul Majid Mir, R/o Astanpora, Tailbal, Hazratbal, Srinagar-190001.
109. Muzamil Mushtag, Age 30 years, S/o Sh. Mushtag Ahmad Khan, R/o 009, Ramnagri, Shupiyan-192303.



110. Muzeffer Ahmed Naik, Age 30 years, S/o Mohd. Iqubal Naik, R/o Panchal, Ramban-182144.
111. Nadeem Malik, Age 29 years, S/o Mohd. Razaq, R/o Bunikhet, Surankote, Poonch-185101.
112. Nadeem Ali, Age 30 years, S/o Sh. Shokat Ahmed R/o Thalela, Bhela, Doda-182202
113. Naseem Shaizad, Age 29 years, S/o Mohd. Maqbool, R/o Farwahale, Rajouri-185131.
114. Mohd Naasir Mir, Age 31 years, S/o Gh. Jeelani Mir, R/o Thindama, Baramulla-193198.
115. Nisar Ahmad Tantray, Age 31 years, S/o Sh. Manzoor Ahmad, R/o Ramnagri, Shupiyan-192303.
116. Nishant Sharma, Age 29 years, S/o Sh. Omkar Chand, R/o Ward No. 15, Patel Nagar, Opposite D.C. Office, Kathua-184101
117. Nitesh Chitra, Age 29 years, S/o Sh. Kapoor Chand, R/o Kothey, Rathana, Jammu-180001.
118. Niyaz Ahmad Sheikh, Age 31 years, S/o Sh. Ghulam Mohiuddin Sheikh, R/o Niyamat Pora, Larnoo, (Drawari), Anantnag-192202.
119. Pankeshwar Singh, Age 32 years, S/o Sh. Pritam Singh, R/o Shiv Nagar, Ward No.16, Near Kids Heaven School, Kathua-184101.
120. Parul Sharma, Age 29 years, D/o Sh. Som Dutt Sharma, R/o Near Govt. Primary School, Dhamal, Kathua-184144.





121. Muzamil Farooq, Age 30 years, S/o Sh. arooq Ahmad Peerzada, R/o New Colony, Gund Chabootra, Kral Gund, Kupwara-193302.
122. Pooja Sharnma, Age 30 years, D/o Sh. Badri Nath, R/o Aagrati, Agrat, Rajouri-185151.
123. Powas Ahmed, Age 30 years, S/o Sh. Abdul Hamid, R/o Ward No.7, Surankote, Poonch-185121.
124. Rahi Salaria, Age 32 years, S/o Sh. Kuldeep Raj, R/o Payan, PO Maira Mandrian, Akhnoor-181201.
125. Rahil Raza Sheikh, Age 30 years, S/o Gh. Qadir Sheikh, R/o Kreeri, Uttarsoo, Achabal, Shangus, Anantnag-192101.
126. Raj Singh, Age 32 years, S/o Sh. Mohar Singh, R/o Malwana, Gundna, Doda-182202.
127. Raja Irfan Dar, Age 29 years, S/o Mohd. Amin Dar, R/o Dadi Pora Jagir, Kulgam-192231.
128. Rajcet Singh, Age 30 years, S/o Sh. Kanchal Singh, R/o Village Ladda, Udampur-182101.
129. Rajesh Kumar, Age 30 years, S/o Sh. Bachan Lal, R/o Amir Nagar, Harseh Dabar Deoli, Jammu-180001.
130. Rakshit Anand, Age 29 years, S/o Sh. Ajay Anand, R/o Ward No.2, Nowshera, Rajouri-185131.
131. Rashid Ahmed, Age 30 years, S/o Mohd. Yousuf Prehnu, R/o 96, Hinjihal High School, Doligam, Banihal, Ramban-182146.
132. Rash Paul Singh, Age 29 years, S/o Sh. Hari Saran, R/o Ward No.5, Near GHSS Badnota, Billawar, Kathua-184204.

133. Ravinder Thappa, Age 31 years, S/o Sh. Ram Ditta, R/o Phinder, Jammu-180001.
134. Reaz Ahmed, Age 31 years, S/o Sh. Kamal Din, R/o Mehtabpur, Near Govt. Middle School, Kathua-184101.
135. Riaz Ahmed, Age 32 years, S/o Mohd. Sadiq, R/o Galhuta, Mendhar, Poonch-185101.
136. Riaz Ahmed, Age 30 years, S/o Sh. Sher Ali, R/o Lower Badsu, Badsu, Jammu-181224.
137. Rishav Singh Saini, Age 30 years, S/o Sh. Kewal Singh, R/o Chak Majra, Jammu-181131.
138. Rizwan Khan, Age 29 years, S/o Sh. Ghulam Hussain Khan, R/o Village Bafliaz, Surankote, Poonch-185101.
139. Mohd. Rizwan, Age 30 years, S/o Sh. Rafiq Ahmed, R/o 113, Billawat, Ramban, Balwat, Doda-182202.
140. Rohit Kumar, Age 30 years, S/o Sh. Bodh Raj, R/o Ward No.2, Miran Sahib, Bansultan, Mira Sahib, Jammu-180001
141. Rohit Kumar, Age 29 years, S/o Sh. Raj Kumar, R/o Magloor, Kathua-184101.
142. Sahil Damathia, Age 29 years, S/o Sh. Om Parkash, R/o Sarore, Bishnah, District Jammu-181132.
143. Sahil Verma, Age 29 years, S/o Sh. Tarsem Lal, R/o Near A Model Institute of Education School, Village Bale Bagh, Gurha Brahmana, Akhnoor, Jammu-181201.
144. Sair Ahmad Malik, Age 32 years, S/o Mohd. Mukthar Malik, R/o Halmat Pora, Kupwara-193222.



145. Sajad Chowdhary, Age 29 years, S/o Sh. Lal Hussain, R/o Gahi Dodasan Bala, Rajouri-185131.
146. Sajid Hussain Dar, Age 29 years, S/o Gh. Hussain Dar, R/o Chount Waliwar Lar, Ganderbal-191201.
147. Sajid Ali Khan, Age 29 years, S/o Mohd. Razak Khan, R/o H.No.1, Near Govt. Higher Secondary School, Manjakote, Rajouri-185131.
148. Sameer Ahmad Bhat, Age 29 years, S/o Sh. Bashir Ahmad Bhat, R/o Manzgam Kralpora, Bagh Mehtab, Srinagar-190001.
149. Sandeep Kumar, Age 30 years, S/o Sh. Des Raj, R/o Bhandera (Plan) Drabshala, Kishtwar-182204.
150. Sanjay Kumar, Age 32 years, S/o Sh. Kartar Singh, R/o Basantgarh, Udhampur-182101.
151. Saquib Bashir, Age 29 years, S/o Sh. Basheer Ahmad Sofi, R/o Chakloo, Baramulla-193 101.
152. Sayar Ahmad Dar, Age 30 years, S/o Sh. Jalal U Din Dar, R/o Near Jamia Masjid Dogripora, Pulwama-192301.
153. Ishfaq Shafiq Lone, Age 33 years, S/o Sh. Shafiq Ahmad Lone, R/o Panzgam, Kupwara-193222.
154. Shah Abra UI Aalam, Age 29 years, S/o Sh. Altaf Hussain Shah, Ro Shah Mohalla, Khee Jogi Pora, Yaripora, Kulgam-192231.
155. Shahid Hussain, Age 29 years, So Mohd. Hussain, R/o Marwari Sarthal Karool, Kishtwar-182204.





156. Shahid Iqbal Mirza, Age 29 Years, S/o Mohammad Iqbal Mirza, R/o HNo.78, Kalakote Som, Rajouri-185202.
157. Shahid Shakeel Wagay, Age 29 years, S/o Sh. Shakeel Ahmad Wagay, R/o Asnoor D.H. Pora, Kulgam-19223 1.
158. Shakeel Ahmed, Age 30 years, S/o Hakim Din, R/o Arai Haveli, Mandi Poonch-185101.
159. Shiv Dayal, Age 32 years, S/o Sh. Sansar Chand, R/o Nanak Chak, Samba-184121.
160. Shivam Sharma, Age 30 years, So Sh. Uttam Lal Sharma, R/o Deharan, Kangrail Balwal, Jammu-180001.
161. Showkat Ahmad Wani, Age 29 years, S/o Ab Gani Wani, R/o Chrari Pora, Charri Sharief, Budgam-190005.
162. Shubam Raina, Age 29 years, S/o Sh. Vaishno Dutt Raina, R/o Ward No.4, Near Ramleela Ground, Basohli, Kathua-184201.
163. Siddharth Sharma, Age 29 years, S/o Sh. Raj Kumar Sharma, R/o 5 Extn.2, Subash Nagar, Toph Sherkhania, Jammu-180001.
164. Sncha Khajuria, Age 33 years, D/o Sh. Satish Khajuria, R/o Bhour Camp, Ward No.2, Chattha Jagi, Bhour Camp, Jammu-180001.
165. Suhail Ahmad Bhat, Age 29 years, S/o Sh, Nisar Ahmad Bhat, R/o Nowgam, Shopin, Shupiyan-192303.
166. Sunny Katoch, Age 29 years, S/o Sh. Himat Singh, R/o Krimachi, Udhampur-182101.
167. Suraj Kamal, Age 29 years, S/o Sh. Milkhi Ram, R/o Nihalpur, Simbal, R.S. Pura, Jammu-180001

168. Syed Shuaceb Mohd Bukhari, Age 29 years, S/o Syed Gh. Mohd Bukhari, R/o Kunel Rengpeth, Kupwara-193222.
169. Syed Tawseef Mohammad, Age 29 years, S/o Syed Ghulam Mohammad Bukhari, R/o Kunnel Qaziabad, Handwara, Kupwara-193222.
170. Kaiser Fayaz, Age 31 years, S/o Sh. Fayaz Ahmad Tantry, R/o Mohalla B Sheer Pora Bangil Pattan, Baramulla-193121.
171. Tariq Ahmad Mir, Age 29 years, S/o Sh. Bashir Ahmad Mir, R/o Panzgam, Kupwara-193222.
172. Tauqeer Raja, Age 29 years, S/o Sh. Ashfaq Ahmed Beg, R/o Udhyanpur, Doda-182202.
173. Ubaidullah Wani, Age 30 years, So Gh. Nabi Wani, R/o Kreri, Baramulla-193101.
174. Umar Javaid, Age 29 years, S/o Sh. Javaid Ahmad Dar, R/o Wagub Sopore, Baramulla-193101.
175. Vineet Thappa, Age 30 years, S/o Sh. Ram Ditta, R/o Phinder, Khour Deoni, R.S. Pura-180001.
176. Vineet Singh, Age 29 years, So Sh. Swarn Singh, R/o Batehra, Bhatiare, Jammu-180001.
177. Vinod Kumar, Age 32 years, S/o Sh. Rajan Bhandari, R/o Kaleeth, Jammu-180001
178. Wajid Majeed Wani, Age 31 years, So Sh. Abdul Majeed Wani, R/o Budgam, Narbal Srinagar-190001.
179. Waqar Ahmed, Age 29 years, S/o Mohd. Shafi, R/o Kalai, Haveli, Poonch-185 101.





180. Waqar Younis, Age 30 years, S/o Sh. Maqbool Hussain, R/o Kakora, Manjakote, Rajouri-185131.
181. Wasim Ahmed Malik, Age 29 years, S/o Mohd. Hanief Malik, R/o Ronigam Dhanmasta, Pogal, Paristan, Ramban-182144
182. Zafar Iqbal, Age 30 years, S/o Sh. Qais Ud Din, R/o Sair Challas, Chilas, Rajouri-185131.
183. Zaheer Abass, Age 30 years, S/o Mohd. Rahoof, R/o Saaj Thanamandi, Rajouri-18S131.
184. Zahid Sheikh, Age 29 years, S/o Mohd. Shafiq, R/o Bhoond, Kathua-184101
185. Zahid Aziz Wani, Age 30 years, Clo Ab Aziz Wani, R/o Wan Gund, Anantnag-192101.
186. Zahid Farooq Wani, Age 32 years, S/o Sh. Farooq Ahmad Wani, R/o Thindama, Baramulla-193101.
187. Zahir Ahmad Wani, Age 29 years, S/o Sh. Shafiq Ahmad Wani, R/o Sogam, Lolab, Kupwara-193222.
188. Mohd. Arshad, Age 30 years, S/o Mohd. Mansha, R/o Pahli, Dansal, Jammu-180001.
189. Sahil Khajuria, Age 31 years, S/o Sh. Sham Lal Khajuria, R/o Kud, Udhampur-182 101.
190. Ajay Kumar, Age 32 years, S/o Sh. Vakiloo, R/o Rakh Badali, Udhampur-182101.
191. Ishfaq Farooq, Age 31 years, S/o Sh. Farooq Ahmad Wani, R/o Duli Gund, Baramulla, Dangi wacha-193 101.



192. Sayed Ikhlas Hussain Shah, Age 31 years, S/o Sh. Sadiq Hussain, R/o Daringla Tectwal, Kupwara-193222.
193. Mohd. Ishaq Malik, Age 32 years, So Mohd. Ibrahim Malik, R/o Gadool Ahlah, Kokernag-192202.
194. Rajat Singh, Age 29 years, S/o Sh. Swarn Singh, R/o Samba, Rajpura, Kathua-184101.
195. Iftakhar Ahmed, Age 31 years, S/o Mohammed Yaseen, R/o Kalaban, Mendhar, Poonch-185101.
196. Hilal Ahmad Naik, Age 32 years, S/o Abdul Salam Naik, R/o Ahlan Bala, Gadool, Anantnag-192101.
197. Bikramjeet Singh, Age 29 years, S/o Sh. Ranjeet Singh, R/o Dewano Dnar Platan, Pallanwala-181204.
198. Kumar Danish Mishra, Age 30 years, S/o Sh. Satya Bhushan, R/o Ramloo Brahmana, Samba-184121.
199. Ferhat Nadeem, Age 29 years, S/o Sh. Fareed Ahmed, R/o Near Middle School, Salballa Gool, Udampur-182101.
200. Mohd. Shafiq, Age 31 years, S/o Sh. Talib Hussain, R/o Salani MDR, Mankote, Poonch-185101.
201. Priyanka Sharma, Age 31 years, D/o Sh. Bansi Lal Sharma, R/o Ward No.4, H.No.95, Kamakhan, Poonch-185 101.
202. Sachin Bali, Age 29 years, S/o Sh. Dalip Kumar Bali, R/o H.No.117, Ward No.3, Dungus, Poonch-185101.
203. Mashooq Ahmed, Age 29 years, S/o Sh. Abdul Hamid, R/o Mahlah Banday, Sawajian, Poonch Mandi-185101.



204. Rashid Altaf, Age 32 years, S/o Sh. Altaf Hussain, R/o Draie Dalain, Doda-182202.
205. Aadil Ahmad Qurashi, Age 31 years, S/o Gh. Hassan Qurashi, R/o H.No.132, Paunjwa Dulatabad, Wilgam, Kupwara-193222,
206. Rohit Kumar, Age 30 years, S/o Sub. Tara Chand, R/o Villge Daboh, Samba-184121.
207. Arjun Singh, Age 30 years, S/o Sh. Omkar Singh, R/o Chanser, Doda-182202.
208. Mohinder Singh, Age 29 years, S/o sh. Mohan Lal, R/o Chill Assar, Doda-182202.
209. Waseem Khan, Age 31 years, S/o Sh. Farooq Ahmed, (9) R/o Village Potha, Tehsil Surankote, Poonch-185101.
210. Waseem Akram, Age 30 years, S/o Mohd. Akram, R/o Sanai Surankote, Poonch-185101.
211. Sajid Nayaz Qurashi, Age 30 years, S/o Sh. Nayaz Ahmed Qurashi, R/o Fazalabad, Surankote, Poonch-185101.
212. Mohd. Muzaffer Iqbal, Age 29 years, S/o Lal Mohd. R/o Sanghiote, Mendhar, Poonch-185 101.
213. Adrees Bakhtyar, Age 29 years, S/o Sh. Munir Hussain, R/o Naka Manjhire-180001.
214. Mohd. Hanif, Age 29 years, S/o Mohd. Sadig, R/o 09 VTC, Kothian, District Rajouri-185131.
215. Sunny Kumar, Age 36 years, S/o Sh. Yash Paul, R/o Pangdour Kullian, Suchet Garh, Samba-18421.



216. Adil Firdous Wani, Age 31 years, S/o Sh. Firdous Ahmed Wani, R/o Pora Pain, Gandoh Kilhotran, Doda-182202.
217. Naseer Mir, Age 30 years, S/o Ghulam Abass Mir, R/o Dudwar-182202.
218. Sameer Ul Mohi Ud Din, Age 30 years, S/o Gh. Mohi Ud Din Malla, R/o Khapora Muniwar, Anantnag-192101
219. Siyad Hussain, Age 29 years, S/o Sh. Manzoor Hussain, R/o Panjgrain, Nagrota, Jammu-185131.
220. Saima Rashid, Age 29 years, D/o Ab Rasheed Magray, R/o Magray Mohallah, Gulgam, Kupwara-193222.
221. Ashok Kumar, Age 34 years, S/o Sh. Yash Pal, R/o P.O. Pangdour, Suchet Garh, Samba-184121.
222. Balwinder Singh, Age 29 years, S/o Sh. Rajinder Singh, R/o Bagla, Rajouri-185131.
223. Mudasir Ahmad Ganaie, Age 29 years, S/o Mohammad Maqbool Ganaie, R/o Near Main Road Kulbugh, Kula Bug, Badgam-19000s
224. Ankush Digra, Age 33 years, S/o Sh. Ashok Kumar Digra, R/o Barnai, Muthi, Jammu-180001.
225. Brighu Prashar, Age 31 years, S/o Sh. Joginder Sharma, R/o 35, Peer Mitha, Jammu-180001.
226. Ishfaq Ahmed, Age 29 years, S/o Sh. Shabir Ahmed, R/o 20, Ward No.5, Chowdhary Nar, Rehtal, Rajouri-185131
227. Sohan Singh, Age 32 years, S/o Sh. Ramesh Singh, R/o Bassi Khurd Palli, Industrial Complex, Bari Brahmana, Jammu-181133.

228. Novreen Aslam, Age 30 years, D/o Mohd. Aslam Malik, R/o 113, Near Amjed Malik Market Sangaldan, Ramban, J&K-182144.
229. Bhisham Singh, Age 29 years, S/o Amer Singh, R/o Shahpur Budhal, Phalini Kewal, Rajouri-185131.
230. Zahoor Ahmed, Age 29 years, S/o Sh. Abdul Ahad, R/o Bhuni Khet (Dhooni Khet), Poonch-185101.
231. Prikishet Khajuria, Age 31 years, S/o Sh. Bubal Kumar Khajuria, R/o Village Kote, Tehsil Bhalwal, District Jammu-185101.
232. Maqsood Ahmed, Age 33 years, S/o Sh. Rafiq Ahmed, R/o Sainik Colony Extension, Sector-D, Jammu-180011.
233. Javed Ahmed, Age 33 years, S/o Sh. Abdul Aziz Bhatti, R/o Chowadhi, Near Sainik Colony, Jammu-180011.
234. Shazad Choudhary, Age 32 years, S/o Mohd. Shafi, R/o Rajoura Kolar, District Samba-184121.
235. Abhinav Sambyal, Age 33 years, S/o Sh. Prem Singh Sambyal, R/o Kelhi Mandi, District Samba-184121.
236. Mohd Younis, Age 31 years, S/o Sh. Wali Mohd., R/o Plera, Tehsil Mandi, District Poonch-185101.
237. Mukhtar Hussain, Age 30 years, S/o Sh. Noor Hussain, R/o Traranwali, Tehsil Surankote, District Poonch-185101
238. Zahoor Ahmed, Age 30 years, S/o Sh. Manzoor Hussain, R/o Maharkote, Tehsil Mandi, District Poonch-185101



239. Muneeb Ahmed Ittoo, Age 30 years, S/o Sh. Gulam Mohiud Din Ittoo, R/o Chandian Pajan, Tehsil Devsar, District Kulgam, At present Vidhata Nagar, Bathindi, Jammu-181152.

240. Arif Gulshan Wani, Age 29 years, 93) S/o Sh. Shamas-Ud-Din Wani, R/o Chandian Pajan, Tehsil Devsar, District Kulgam, At present Vidhata Nagar, Bathindi, Jammu-181152.

241. Mohd. Akram Choudhary, Age 32 years, S/o Mohd. Yaqoob Choudhary, R/o Palai, Tehsil & District Samba-184121.

...Applicants

(Advocate: Mr. Sheikh Shakeel Ahmed)

Versus

1. The Union Territory of Jammu and Kashmir through its Commissioner/Secretary, Home Department, Civil Secretariat, Jammu-180001
2. The Commissioner/Secretary to Govt. of Jammu & Kashmir. General Administration Department, Civil Secretariat, Jammu-180001.
3. The Director General of Police (J&K), Gulshan Ground, Gandhi Nagar, Jammu – 180004
4. The J&K Services Selection Board, Through its Secretary, CPO Chowk, Panjtirthi, Jammu-180001.

...Respondents





5. Ijaz Ahmed, Age 27 years, S/o Gulam Nabi R/o Channi Rama, Jammu-180015.
6. Sachin Kumar, Age 25 years S/o Sewa Ram, R/o Suranga, Doda-182202.
7. Harsh Dev, Age 22 years S/o Reva Ram R/o Salyote P.O Rahsiyot, Jammu-185153.
8. Shiva Rukwal, Age 26 years, S/o Mohinder Singh, R/o Dewal, Jodhpur, Doda-182202.
9. Adnan Rahi, Age 29 years, S/o Tufail Hussain, R/o Bal Bagh Akhnoor, Jammu-1812015.
10. Kishor Singh Age 27 years, S/o Bharat Singh R/o Dhara, Doda-182201.
11. Mohammed Nazeem Khan, Age 29 years, S/o Mohd Sabar R/o Hayatpura, Manjakote, Rajouri 185131.
12. Vikrant Singh Age 29 years S/o Mukhtiar Singh, R/o Near Ram Ji Mandir Ward No. 10 Kathua, J & K-184101.

... party Respondents

(Advocate:- Mr. Rajesh Thappa, Id. AAG, Mr. Hunar Gupta, DAG, Mr. Abhimanyu Singh, Mr. Arkaj Kumar)

2. OA/1453/2024

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OA 1456/2024 & OA 1467/2024 & OA 1468/2024
OA 1469/2024 & OA 1489/2024

1. Akshay Manhas, Age 29 Yrs S/o Sh. Krishan Singh R/o H. No 619
Sector 3 Channi Himmat District Jammu – 180015
2. Vinayak Khajuria Age 29 Yrs S/o Sh. Vinod Chander Khajuria R/o
1/17 Vishal Nagar Talab Tillo District Jammu - 180002

...Applicants

(Advocate: -Mr. B. S. Bali)



Versus

1. The Union Territory of Jammu and Kashmir through its
Commissioner / Secretary, Home Department, Civil Secretariat,
Jammu -180001
2. The Commissioner Secretary to Govt. of Jammu and Kashmir,
General Administration Department, Civil Secretariat, Jammu
180001
3. The Direct General of Police (J&K) Gulshan Ground, Gandhi
Nagar, Jammu – 180004
4. The J&K Service Selection Board, Through its Secretary, CPO
Chowk, Panjtirthi, Jammu - 180001

...Respondents

(Advocate: - Mr. Rajesh Thappa, Id. AAG, Mr. Hunar Gupta, DAG
Mr. Arkaj Kumar)

3. **OA/1456/2024**

1. Mayank Arora, Age 28 years 10 months, S/o Sh. Gijay Arora R/o H.No.180, Tange Wali Gali, Kachi Chawani, Jammu-180001
2. Sunil Kumar Salgotra, Age 29 years 7 months, S/o Sh. Lal Chand R/o Panj Toot, Pallanwala, Jammu-181204
3. Adil Farooq, Age 29 years 10 months, S/o Farooq Ahmed R/o 05 Halla, Dhandrath, District Ramban-182148
4. Sarthak Sharma, Age 29 years 11 months, S/o Sh. Mohan Lal Sharma R/o Bhalwal, Jammu -181122
5. Mahinder Singh Balwal, Age 30 years 03 months, S/o Sh. Pardeep Singh Balwal R/o H.No.53, Bass Mohalla, Upper Neera, Ramban-182 148
6. Sandeep Singh Rakwal, Age 31 years 01 month, S/o Sh. Budhi Singh Rakwal R/o Kalaya, District Doda-182201
7. Sahil Sharma, Age 31 years 09 months, S/o Sh. Dev Raj R/o Sudeen Laiter, District Reasi-182311
8. Dinesh Kumar Sharma, Age 31 years 09 months, S/o Sh. Ramesh Lal R/o Samba-181145

...Applicants

(Advocate: - Mr. Rahul Singh Sohil)

Versus





1. The Union Territory of Jammu and Kashmir through its Commissioner/Secretary, Home Department, Civil Secretariat, Jammu-180001
2. The Commissioner/Secretary to Govt. of Jammu & Kashmir, General Administration Department, Civil Secretariat, Jammu-180001.
3. The Director General of Police (J&K), Gulshan Ground, Gandhi Nagar, Jammu – 180004
4. The J&K Service Selection Board, through its Secretary, CPO Chowk, Panjtirthi, Jammu-180001

...Respondents

(Advocate:- Mr. Rajesh Thappa, ld. AAG, Mr. Hunar Gupta,DAG,
Mr. Arkaj Kumar)

4. OA/1467/2024

1. Yeshwant Singh, Age 31 Years S/ R/o Village Sunsa Draman R/o Saroop Chand Tehsil Rajgarh District Ramban Pin Code: 182148
2. Janardhan Singh Manhas, Age 29 Years S/o Piya Singh R/o Village Sunsa Draman Tehsil Rajgarh District Ramban Pin Code: 182148
3. Shabir Ahmed , Age 30 Years S/o Sh. Abdul Rahim Pedihar R/o Village Surranga, Neel Tehsil Banihal, District Ramban Pin Code: 182148
4. Subash Chand, Age 32 Years S/o Krishan Chand R/o Village Gaddi Tehsil Rajgarh, District Ramban Pin Code: 182148

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OA 1456/2024 & OA 1467/2024 & OA 1468/2024
OA 1469/2024 & OA 1489/2024

5. Sandhoor Singh, Age 29 Years S/o Piya Singh R/o Village Dhandla Tehsil Rajgarh, District Ramban Pin Code: 182148
6. Mukesh Kumar, Age 31 Years S/o Omi Chand R/o Village Kuthyara Tehsil Kahara, District Doda Pin Code: 182203

...Applicants

(Advocate: - Mr. F A Natnoo)



Versus

1. UT of Jammu & Kashmir Through its Commissioner/Secretary to Government, Home Department, J&K Government Civil Secretariat, Srinagar/ Jammu. Pin Code:180001
2. The Commissioner Secretary to Government General Administrative Department. Civil Secretariat Jammu/Srinagar. Jammu Pin Code:180001
3. The Director General of Police (J&K) Gulshan Ground. Gandhi Nagar, Jammu Pin Code -180004
4. The J&K Service Selection Board, Through its Secretary, CPO Chowk, Panjthirthe, Jammu Pin Code-- 180001

...Respondents

(Advocate:- Mr. Rajesh Thappa, Id. AAG, Mr. Hunar Gupta, DAG, Mr. Arkaj Kumar)

5. OA/1468/2024

1. Sanjeel Kumar Thakur, Age 32 years, S/o Sh. Multan Singh, R/o Village Sanwara, Tehsil Gandoh, District Doda-182203.
2. Pankaj Sharma, Age 31 years, S/o Sh. Mahesh Sharma, R/o Village Thichka, Tehsil Beripattan, District Rajouri-185156
3. Sanjay Kumar, Age 31 years, S/o Sh. Balbir Raj, R/o Channi Rama, Jammu-180015.
4. Haris Masood, Age 30 years, S/o Sh. Masood Ahmed, R/o Ward No.4, H.No.38, Near Power House, Tehsil & District Kishtwar-182204.
5. Waheed Ahmed, Age 29 years, S/o Mohd. Nazir, R/o Village Dodasanbala, Tehsil Thanamandi, District Rajouri-185212.
6. Rekha Devi, Age 31 years, D/o Sh. Sewa Ram Shan, R/o Village Keshwan, Tehsil & Kishtwar-182204.
7. Anil Kumar, Age 33 years, S/o Sh. Roshan Lal, R/o Village Keshwan, Tehsil & Kishtwar-182204. /2024 R/o Village Sumana Bhatta, Tehsil Nagseni, District Kishtwar-182204.
8. Anku Sharma, Age 32 years, S/o Sh. Dawarka Nath, R/o Sangwal, PO Rajinderpura, Tehsil Vijaypur, District Samba-184121.
9. Mubasher Nabi, Age 29 years, S/o Sh. Ghulam Nabi Sheikh, R/o Kishtwar-182204.
10. Rohit Sharma, Age 32 years, S/o Sh. Bharat Bhushan, R/o Rah, Tehsil Chowki Choura, District Jammu-1 85153.
11. Arshad Alam, Age 31 years, S/o Mohd. Amin Bhatti, R/o Ward No.2, Tehsil Basohli, District Kathua-184201.





12. Rahil Sachdeva, Age 32 years, S/o Late Sh. Surinder Singh Sachdeva, R/o H.No.177/1, Lower Roop Nagar, Jammu-180013.
13. Saleenm Choudhary, Age 32 years, S/o Sh. Mir Ahmad, R/o Village Behra, Dharamsal, Tehsil Mendhar, District Poonch-185111.
14. Meena Choudhary, Age 33 years, D/o Sh. Sh. Mir Ahmad, R/o Village Behra, Dharamsal, Tehsil Mendhar, District Poonch-185111.
15. Zulfiqar Ali, Age 29 years, S/o Sh. Khalil Ahmed, R/o Village Shahdara, Tehsil Thanamandi, District Rajouri-1 85212
16. Sushma Dogra, Age 32 years, D/o Sh. Rattan Lal, R/o Village Raipur, Near JCO Quarters, Raipur, Nardani, Jammu-181123.
17. Maanik, Age 29 years, So Sh. Ravinder Kumar Sharma, R/o 39/2, Dream City, Muthi, Jammu-181205.
18. Arshid Ahad Waza, Age 30 years, S/o Sh. Abdul Ahad Waza, R/o Zam Zampora, Baramulla, At present Vidhata Nagar, Bathindi, Jammu-181152.
19. Fridous Ahmad Bhat, Age 30 years, S/o Gh. Mohi-ud-Din Bhat, R/o Brah Ranipora, Shangus, Anantnag, At present Bathindi, Jammu-181152
20. Ashok Singh, Age 29 years, S/o Sh. Gandharb Singh, R/o Khani Kote, Tehsil Arnas, District Reasi-1823 13.
21. Raja Mohammad Iqbal Hajam, Age 29 years, S/o Ghulam Ahmad Hajam, R/o Daramdora, Shupiyan, At present Sidhra, Jammu-180019.



- 22.Ch. Ifitkhar Ali Shabnam, Age 30 years, S/o Ashiq Hussain, R/o Kasbalari, Bagyout, Tehsil Mendhar, District Poonch-185211.
- 23.Rashid Quadir, Age 29 years, S/o Gulam Quadir Sheikh, R/o Mondhole, Tehsil Darsar, District Kulgam, At present Janipur, Jammu-180007.
- 24.Sunil Slathia, Age 32 years, S/o Sh. Surjeet Singh, R/o Gurha Slathian, Mandigarh, Tehsil Vijaypur, District Samba-184121.
- 25.Shoaib Ahmed, Age 32 years, S/o Mohd. Pazir, R/o Sanukote, Tehsil & District Rajouri-185131
26. Yaseer Hussain Lone, Age 29 years, S/o Mohd. Iqbal Lone, R/o Pitamhall, Palhar, District Kishtwar-182204.
- 27.Irshad Ahmad Raina, Age 31 years, S/o Mohd. Kamal Raina, R/o Rezan, Porajat, Gagangir, Kangan, Ganderbal, At present Janipur, Jammu-180007.
- 28.Saber Ahmed, Age 31 years, S/o Abdul Karim Gujjor, R/o Perhinder, Neel, Tehsil Ramsoo, District Ramban-182146.
- 29.Anwar Sadat, Age 31 years, S/o Qazi Mohd. Azam, R/o At present Village Sunjwan, Chanipora, Payeen Tehsil Karnah, District Kupwara, Jammu-180011.
- 30.Tanveer Hussain Gillani, Age 32 years, S/o Sh. Ghulam Qadir Gillani, R/o At present Village Trikuta Basgran, Uri, Tehsil Uri, District Baramulla, Nagar, Jammu-180020.
- 31.Mohd. Qayoom Parray, Age 31 years, Mohd. Sidiq Parray, R/o At Malikpora, Monghali, Anantnag, present Channi Himmat, Jammu-180015.



- 32.Harsimranjeet Singh, Age 32 years, S/o Sh. Bhupinder Singh, R/o Chatha Farm, Jammu-180009.
- 33.Sunil Singh, Age 31 years, S/o Sh. Balbir Singh, R/o Sawalta Tajoor, Majalta, Udhampur-182117.
- 34.Abrar ul Hag Mirza, Age 29 years, S/o Mohd Hanief Mirza, R/o PO Manjakote, Tehsil Manjakote, District Rajouri-185131.
- 35.Aaquib Nazir, Age 29 years, S/o Sh. Nazir Ahmad Wani, Ro District Anantnag-192101.
- 36.Mehraj Ud Din Mir, Age 32 years, S/o Mohmad Maqbool Mir, R/o Ashpora, District Kupwara, At present Sunjwan, Jammu-180011.
- 37.Shefali Mehra, Age 32 years, D/o Sh. Bodh Raj Mehra, R/o Nai Basti, Near Vijay Park, Alora, Jammu Cantt, Jammu-180003.
- 38.Alyas Razaq, Age 32 years, S/o Mohd. Razaq, R/o Village Dodasanbala, Tehsil Thanamandi, District Rajouri-185212.
- 39.Jaspreet Kour, Age 29 years, D/o Sh. Kehar Singh, R/o Pouni, Udhampur-185203.
- 40.Sadam Hussain, Age 31 years, S/o Mohd. Rafiq, R/o Drabshala, Kishtwar-182204.
- 41.Raman Kumar, Age 31 years, S/o Sh. Kartar Nath, R/o Trintha Reasi, District Reasi, 182311.

...Applicants

(Advocate: - Mr. S S Ahmed, Mr. M Z Chowdhary)

Versus



1. The Union Territory of Jammu and Kashmir through its Commissioner/Secretary, Home Department, Civil Secretariat, Jammu-180001
2. The Commissioner/Secretary to Govt. of Jammu & Kashmir. General Administration Department, Civil Secretariat, Jammu-180001.
3. The Director General of Police (J&K), Gulshan Ground, Gandhi Nagar, Jammu - 180004
4. The J&K Services Selection Board, Through its Secretary, CPO Chowk, Panjtirthi, Jammu-180001.

...Respondents

(Advocate:- Mr. Rajesh Thappa, Id. AAG, Mr. Hunar Gupta, DAG,
Mr. Arkaj Kumar)

6. OA/1469/2024

1. Umesh Sharma age 29 S/o Vijay Sharma R/o Laroka, Rajouri-185131.
2. Varenym Sharma Age 29 years S/o Sh. Arun Sharma R/o House no. 43 Lane 4 Pamposh colony Janipur, Jammu-180007
3. Jawaz Ahmad Sohil age 30 years S/o Ab Gaffar Sohil R/o Halla Bohardar Banihal District Ramban-182144
4. Vivek Sharma age 29 years S/o Mohan lal R/o VPO Badyal Brahmana Tehsil Ranbir Singh Pura District Jammu 181102.



5. Momina Mir age 30 years S/o Mohd. Salim Mir R/o H. No. 116 Ustad Mohalla Kachi Chwani Jammu-180001.
6. Azmat Farooq Malik age 29 years S/o Farooq Ahmed Malik R/o Udrana , Bhaderwah Distt Doda-182222.
7. Pankaj Ramotra age 29 years S/o Ram Ditta R/o Vill. Rathian Dist. Udampur-182 101.
8. Pulkit Mahajan age 30 years S/o- Rampal Gupta R/o Sainik Colony, Jammu-180011.
9. Rohan Slathia age 29 years S/o Roop Singh Slathia R/o House no. 78I Sec - 5, Nanak Nagar, Jammu 180004.
10. Rakesh Kumar Brall age 29 years S/o Kewal Krishan Brall R/o Panotrey Chack, Mandal Phallian District Jammu-180003.
11. Gourav Gupta age 30 years S/O OM Parkash Gupta R/o W No15 H No 22 Shakti Nagar Dhar Road Udampur-182101.
12. Burhan ud Din age 29 years S/O- Ghulam Nabi Ganai R/O Mohalla Havelli Nagar Bhadarwah District Doda-182202.
13. Ashish Kumar age 29 years S/o SH. Krishan saroop dhar R/o Trilokpur, Camp, Talab Tillo, Jammu-180002.
14. Jaya Bharti Sharma age 29 years D/O Kulbhushan Sharma R/O Arazi Samba, Samba-184121.
15. Manjot Kour age 29 years D/o Ajab Singh R/o Chatha farm Dist. Jammu, 181101.
16. Sushant Gupta age 29 years S/o Kuldeep Raj Gupta R/o 544, 11-D Lower shiv nagar, Jammu-180002.

17. Shubam Patyar age 29 years S/o Ram Sarup R/o Gurha Brahmana Tehsil Akhnoor Dist Jammu-181201.
18. Akash Sharma age 29 years S/o Beli Ram R/o Khour Camp Matoo, Khour Jammu-181203
19. Amer Hanief Kohli age 29 years S/o Mohd Hanief R/o Bantalab Jammu-181124.
20. Shabnam Verma age 31 years DIO Kamal Kumar R/O Lower Muthi Akalpur District -Jammu-181205.
21. Jyoti Devi age 29 years D/o Hans Raj R/o Rarian Distt Samba-184121.
22. Mohd Shafiq age 30 years S/o Sher Mohd R/o Raipur Bantalab 181123
23. Rajeet Singh age 30 years S/o Sh Kanchal Singh R/o Ladda Tehsil Mounгри District Udhampur, A/p Subash Nagar District Jammu-180002.
24. Sachin Kumar age 29 years S/o Sudesh kumar R/o Village Bharigarh Tehsil Majalta District Udhampur-182127.
25. Baby Lakshmi Devi age 30 years D/O Jagdish Raj R/o Village Phinder Tehsil RS Pura District Jammu-181102.
26. Sanjeev Kumar age 30 years S/O Ashok kumar RO Pahariwala PO Pallanwala Teh Khour District Jammu 181204.
27. Anil Kumar age 30 years S/o Faquir Chand R/o Dhallan Post Office Khour Tehsil Khour District Jammu-181204.
28. Amit Verma age 31 years S/o Sh. Satpaul Ro Khour Tehsil Khour District Jammu-181204.





- 29.Sahil Singh age 29 years S/O Jeet Singh R/O Village Bhagtha Tehsil Katra District Reasi-182311.
- 30.Pardeep Kumar age 31 years S/o Buti Ram R/o Village:Bagga Janna Tehsil:RS Pura DistrictJammu-181102
31. Harmeet Singh Bali age 29 years S/O Jung Bahadur Singh Bali R/O SaimohTehsil Tral, Distt Pulwama, A/p Nanak Nagar, Jammu-180004.
- 32.Mohammed Javed age 30 years S/o Mohammed Ashraf Village Tanda Tehsil R.S. Pura Dist Jammu-181102.
- 33.Akshay Manhas age 29 years S/0 - Ashok Kumar R/o Marchangi Nikkian, Teh- Khour District Jammu-181204.
- 34.Ajay Singh age 30 years S/o Sh. Heem Raj R/o Jhat Galli District Ramban-182144.
- 35.Yassir Irfat age 29 years S/o Mohd Shakoor R/o Surankote Poonch-185121
- 36.Shaour Iqbal age 30 years S/O Khadinm Hussain R/O Village Bhainchh Tehsil Haveli District Poonch-185101.

...Applicants

(Advocate: - Mr. S S Ahmed)

Versus

1. The Union Territory of Jammu and Kashmir through its Commissioner/Secretary, Home Department, Civil Secretariat, Jammu-180001



2. The Commissioner/Secretary to Govt. of Jammu & Kashmir, General Administration Department, Civil Secretariat, Jammu-180001
3. The Director General of Police (J&K), Gulshan Ground, Gandhi Nagar, Jammu - 180004
4. The J&K Services Selection Board, Through its Secretary, CPO Chowk, Panjtirthi, Jammu-180001.

...Respondents

(Advocate:- Mr. Rajesh Thappa, Id. AAG, Mr. Hunar Gupta, DAG, Mr. Arkaj Kumar)

7. OA/1489/2024

1. Prabhjot Singh, Age 29 years, S/o Sh. Hardev Singh, R/o Village Mussa Chak, R.S. Pura-181111.
2. Gurpreet Singh, Age 31 years, S/o Sh. Harbans Singh, R/o H.No.279, Sector-6, Nanak Nagar, Jammu-180004.
3. Yawar Akhtar Zargar, Age 32 years, S/o Sh. Akhtar Hussain Zargar, R/o Astan Mohallah, Doda-182202.
4. Tafazul Irshad Hamal, Age 32 years, S/o Sh. Irshad Ahmed Hamal, R/o H.No.2, Lane No.1, Vidhata Nagar, Bathidni, Jammu-181152.
5. Abrar Ahmed, Age 30 years, S/o Shah Din Mir, R/o Bitola, VPO Malanoo, Tehsil Kahara, District Doda-182203.
6. Faraz Ahmed Butt, Age 30 years, S/o Sh. Ajaz Ahmed Butt, R/o Kotli, Tehsil Bhaderwah, District Doda-182222.



7. Mir Hussain, Age 29 years, S/o Sh. Mir Qasim, R/o Mandi, District Poonch-185101.
8. Nazarat Hussain, Age 29 years, S/o Nazir Hussain Shah, /2024 R/o Lassana, Tehsil Surankote, District Poonch-185121.
9. Muntazir Mehdi, Age 30 years, S/o Sh. Mushtaq Hussain Jafri, R/o Village Sangla, Tehsil Surankote, District Poonch-185121.
10. Amir Umer Khan, Age 29 years, S/o Sh. Bagh Hussain, R/o Behram Gala, Tehsil Surankote, District Poonch-185121.
11. Mamta Chib, Age 31 years, S/o Sh. Sham Singh, R/o Satrayan Khurd, Tehsil Suchet Garh, District Jammu-181102.
12. Purva Singh, Age 29 years, S/o Sh. Rajinder Singh, R/o Nowshera, District Rajouri-185151.
13. Baby Sharma, Age 33 years, S/o Sh. Chander Gupta Sharma, R/o Ward No.12, Parliwand, Pathia, Kathua-184102.
14. Abhishek Khajuria, Age 31 years, S/o Sh. Ram Paul Sharma, R/o Samwan, Pallanwala, Tehsil Khour, District Jammu-181204.
15. Imran Razaq, Age 29 years, S/o Sh. Abdul Razaq, R/o Village Kalaban, Tehsil Mendhar, District Poonch-185101.
16. Mohd. Khaliq, Age 29 years, S/o Sh. Farid Ahmed Mughal, R/o Chachwah, Gool, Ramban-182144.
17. Mohd. Ibrar, Age 29 years, S/o Mohd Razaq, R/o W. No.6, Near Jamia Masjid, Villae Kattar Kattal, Tehsil Surankote, District Poonch-185121.
18. Anshuman Singh, Age 29 years, S/o Sh. MR Thakur, R/o Shiv Nagar, Udhampur- 182101.



19. Amit Verma, Age 31 years, S/o Sh. Sat Paul, R/o Khour, Jammu-181203.
20. Dilawar Singh, Age 31 years, S/o Sh. Parma Nand, R/o Sarmala, Udhampur-182101.
21. Rashad Iqbal, Age 29 years, S/o Mohammad Shafi, R/o Fazalabad, Surankote, Poonch-185131.
22. Mohd. Imtiaz, Age 29 years, S/o Mohd. Aslam, R/o HNo.250, Gohlad, Dharamsal, Mendhar, Poonch-185111.
23. Sahil Parasher, Age 31 years, S/o Sh. Bodh Raj Sharma, R/o Village Kotli, Pain Garhi, Udhampur-182121.
24. Mohammad Rafeeq Dar, Age 29 years, S/o Ali Mohd. Dar, R/o Hassabpora Bagh, Bijbehara-192124.
25. Randhir Singh, Age 30 years, S/o Sh. Pawan Singh, R/o Panchal, Ramsu, Banihal-182145.
26. Tahseen Manzoor Mir, Age 31 years, S/o Mir Manzoor Ahmed, R/o Ushkara, Baramulla-193101.
27. Raiz Ahmed, Age 30 years, S/o Mohd. Iqbal, R/o Kunderdhan, Tehsil Chassana, District Reasi-182311.
28. Reshav Sharma, Age 29 years, S/o Sh. Santosh Kumar Sharma, R/o Marh Halka, Jammu-181206.
29. Basit Ali, Age 30 years, S/o Sh. Shamim Ahmed, R/o Village Dhanu Rabta, Bhalwal, Jammu-181122.
30. Parvaiz Ahmed Shah, Age 31 years, S/o Ab Rashid Shah, R/o Pazipora, Renan, Kupwara-193302.



31. Ankush Sharma, Age 29 years, S/o Sh. Subash Chander, R/o Village Rarian, Gho Brahmana, Ramgarh-184120.
32. Aijaz Ahmad Sheikh, Age 29 years, S/o Sh. Ghulam Hassan, R/o Drugmullaa, Kupwara-193322.
33. Yawar Abass Mir, Age 31 years, So Mir Abass Mir, R/o Kulgam, Kashmir-192232.
34. Mubashir Ali, Age 30 years, S/o Sh. Mushtaq Ahmed, R/o Doda-182203.
35. Madan Singh, Age 30 years, S/o Sh. Bleet Singh, R/o Doda-182202.
36. Dinesh Kumar Dutta, Age 30 years, S/o Sh. Deep Kumar Dutta, R/o Shiv Nagar, Nowshera-185151.
37. Imtiyaz Ahmad Bhat, Age 32 years, S/o Gh. Hassaan Bhat, R/o Bidder, Gyatpora, Kokernag, Kashmir-192202.
38. Muneer Ahmad Magray, Age 29 years, S/o Mushtaq Ahmad Magray, R/o Bonizal, Haripora, Ganderbal-191201.
39. Akshay Kumar, Age 29 years, S/o Sh. Bodh Raj, R/o Paloura, Mohallah Khajuria, Jammu-181121.
40. Syed Aijaz Manzoor, Age 31 years, S/o Syed Manzoor Ahmed, R/o Kunnel, Handwara-193302.
41. Mohd. Saqib Lone, Age 30 years, So Shamshad Ahmad Lone, R/o Pahalgam, Kashmir-192126.
42. Zahir Mustafa Khan, Age 32 years, S/o Mohd. Rashid, R/o Rajdhani, Manjakote, Rajouri-185131

43. Raiz Ahmed, Age 30 years, S/o Mohd. Iqbal, R/o Kunderdhan, Chasana, Reasi-185233.
44. Ishfaq Ah Dar, Age 30 years, S/o Ab Ahad Dar, R/o Sheikhpora, Kreeri-193 198.
45. Suraj Kumar, Age 29 years, S/o Sh. Subash Chander, R/o Rangpur, Maulanian, Suchetgarh, Jammu-181102.
46. Muzamil Liagat, Age 29 years, S/o Sh. Liagat Ali Shah, R/o Hidyah, Kishtwar-182204.
47. Pooja Chodhary, Age 31 years, D/o Sh. Vijay Kumar, R/o Jammu-181201.
48. Ibrar Ahmed, Age 29 years, S/o Sh. Liaqat Ali, R/o Rajouri-185151.
49. Kuldeep Singh, Age 29 years, S/o Sh. Param Ram, R/o Jadsar Kote, Udhampur-182121.
50. Surbhi Sharma, Age 32 years, S/o Sh. Surinder Sharma, R/o Chann Matloni-184141.
51. Mehraj Ul Din Kumar, Age 29 years, S/o Lal Din Kumar, R/o Manigam Lar-191201.
52. Kirleep Singh Katoch, Age 32 years, S/o Sh. Ajpal Singh, R/o Phagmulla, Pogal Paristan, Ukhral, Ramban-182145.
53. Shakeel Ahmed Reshi, Age 31 years, S/o Ab Khaliq Reshi, R/o Jangalnard Shalla, Tokuna-192301.
54. Mohammad Shakir, Age 31 years, S/o Mohammad Shafi, R/o Tangdar, Karnah-193225.



55. Fareed Ahmed, Age 30 years, S/o Gh. Haider Magray, R/o Nawagabra, Karnah, Kupwara-193225.

56. Mehak Sharma, Age 31 years, D/o Sh. Swatenter Sharma, R/o 268, Lower Mastgarh, Jammu-180001.

57. Sarfraz Hussain Shah, Age 29 years, S/o Muzhair Hussain Shah, R/o Kotedhare-185132.

58. Naseer Ahmed Qureshi, Age 30 years, S/o Mohammad Maqbool Qureshi, Ro Punzwa, Kupwara-193224.

59. Aqib Ahmed, Age 30 years, S/o Sh. Riaz Ahmed, R/o Udhampur-182121.

60. Sahil Dogra, Age 30 years, S/o Sh. Krishan Chander, R/o Udhampur-182101.

61. Abid Nazir Mir, Age 31 years, S/o Sh. Nazir Ahmed Mir, , R/o Manzim Pora, Tehsil & District Shopian, At present Bathindi, Jammu-180001

62. Sourav Khajuria, Age 32 years. S/o Sh. Om Parkash, R/o Tatta Pani, Tehsil Kalakote, District Rajouri-185202.

63. Athar Bashir, Age 29 years, S/o Sh. Bashir Ahmed Wani, R/o Furrh, Anantnag, At present Channi Himmat, Jammu-180001.

...Applicants

(Advocate: - Mr. S S Ahmed, Mr. M Z Chowdhary)

Versus





1. The Union Territory of Jammu and Kashmir through its Commissioner/Secretary, Home Department, Civil Secretariat, Jammu-180001
2. The Commissioner/Secretary to Govt. of Jammu & Kashmir, General Administration Department, Civil Secretariat, Jammu-180001.
3. The Director General of Police (J&K), Gulshan Ground, Gandhi Nagar, Jammu – 180004
4. The J&K Services Selection Board, Through its Secretary, CPO Chowk, Panjtirithi, Jammu-180001.

...Respondents

(Advocate:- Mr. Rajesh Thappa, Id. AAG, Mr. Hunar Gupta, DAG, Mr. Arkaj Kumar)



ORDER

Per: - Ram Mohan Johri, Administrative Member

1. The applicants have filed the present Original Application under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs: -

1) OA/1442/2024

- I. *To direct the respondents 1 & 2 to accord consideration to the representation of the applicants seeking relaxation of age for the posts of Sub-Inspectors advertised vide Notification No.02 of 2024 dated 22-11-2024 by relaxing the same upto maximum of 35 years.*
- II. *Direct the respondent No.4 to accept the Application Forms of the applicants for the posts of Sub-Inspectors advertised vide Notification No.02 of 2024 dated 22-11 2024 and to allow to*

applicants to participate in all stages of the selection process for the posts of Sub Inspectors.

- III. *To direct the respondents 1 & 2 to decide the representation of the applicants dated 09-12-2024 by passing a speaking/reasoned order with regard to age relaxation.*
- IV. *Prayer for the grant of any other interim or final relief as may be deemed appropriate in the facts and circumstances of the case in favour of the applicants.*

2) OA/1453/2024

- I. *Allow the present O.A.*
- II. *To direct the respondents 1&2 to accord consideration to the case of the applicants herein for relaxation of age for the posts of Sub-Inspectors advertised vide Notification No.02 of 2024 dated 22-11-2024 by relaxing the same upto maximum of 30 years.*
- III. *Direct the respondent No.4 to accept the Application Forms of the applicants for the posts of Sub-Inspectors advertised vide Notification No, 02 of 2024 dated 22-11 2024 and to allow the*



applicants to participate in all stages of the selection process for the posts of Sub Inspectors.

- IV. *Prayer for the grant of any other interim or final relief as may be deemed appropriate in the facts and circumstances of the case in favour of the applicants.*



3) OA/1456/2024

- I. *To direct the respondents 1 & 2 to accord consideration to the representation of the applicants seeking relaxation of age for the posts of Sub-Inspectors advertised vide Notification No.02 of 2024 dated 22-11-2024 by relaxing the same upto maximum of 32 years.*
- II. *Direct the respondent No.4 to accept the Application Forms of the applicants for the posts of Sub-Inspectors advertised vide Notification No.02 of 2024 dated 22-11 2024 and to allow to applicants to participate in all stages of the selection process for the posts of Sub Inspectors. To direct the respondents 1 & 2 to decide the representation of the applicants dated 27-12-2024 by*

passing a speaking reasoned order with regard to age relaxation.

- III. *Prayer for the grant of any other interim or final relief as may be deemed appropriate in the facts and circumstances of the case in favour of the applicants.*



4) OA/1467/2024

- I. *Allow this Original application of the applicants.*
- II. *Declare the action of respondents as null and void in not allowing age relaxation while advertising the posts of Sub-Inspectors advertised vide notification no. 02 of 2024 dated 22-11-2024, in view of the fact that the posts in question had been advertised by the respondents after a gap of more than three years from the date of earlier advertisement.*
- III. *Direct the respondents more particularly respondent no. 4 to accept the application form of the applicants for the post of Sub-Inspectors advertised vide notification no. 02 of 2024 dated 22-11-2024 and allow the applicants to participate in all stages of selection process for the post of Sub Inspectors.*

IV. *Any other relief which this Hon'ble Tribunal may deem just and proper in the given facts and circumstances of the case may also be passed in favour of the applicant and against the respondents.*



5) OA/1468/2024

- I. *To direct the respondents 1 & 2 to accord consideration to the representation of the applicants seeking relaxation of age for the posts of Sub-Inspectors advertised vide Notification No.02 of 2024 dated 22-11-2024 by relaxing the same upto maximum of 35 years.*
- II. *Direct the respondent No.4 to accept the Application Forms of the applicants for the posts of Sub-Inspectors advertised vide Notification No.02 of 2024 dated 22-11 2024 and to allow to applicants to participate in all stages of the selection process for the posts of Sub Inspectors.*
- III. *Prayer for the grant of any other interim or final relief as may be deemed appropriate in the facts and circumstances of the case in favour of the applicants.*

6) OA /1469/2024

- I. *Direct the respondent No.4 to accord consideration to the applicants by allowing age relaxation upto 35 years and the applicants be allowed to participate in the various stages of selection process of Sub Inspectors in J&K Police pursuant to the Notification No.02 of 2024 dated 22-11-2024, imparity with the order dated 27.12.2024 passed in O.A No. 1442/2024 MA No. 1587/2024.*
- II. *Direct the respondents to decide the representation dated 09-12-2024 by passing a reasoned and speaking orders.*
- III. *Prayer for the grant of any other interim or final relief may be deemed appropriate in the facts and circumstances of the case in favour of the applicants.*

7) OA/1489/2024

- I. *To direct the respondents 1 & 2 to accord consideration to the representation of the applicants seeking relaxation of age for the*



posts of Sub-Inspectors advertised vide Notification No.02 of 2024 dated 22-11-2024 by relaxing the same upto maximum of 35 years.



- II. *Direct the respondent No.4 to accept the Application Forms of the applicants for the posts of Sub-Inspectors advertised vide Notification No.02 of 2024 dated 22-11-2024 and to allow to applicants to participate in all stages of the selection process for the posts of Sub Inspectors.*
- III. *Prayer for the grant of any other interim or final relief may be deemed appropriate in the facts and circumstances of the case in favour of the applicants.*

2. The facts of the case as pleaded by the petitioners in their pleadings are as follows: -

- a) Since the issue involved in all these Original Applications is substantially identical and arises out of the same advertisement/selection process, all the matters are being taken up together and are being disposed of by this common order. The applicants in these connected OAs are domiciles/permanent

residents of the Union Territory of Jammu & Kashmir and claim to be eligible, except on the ground of age, for appointment to the posts of Sub-Inspector in the Jammu & Kashmir Police.



- b) The grievance of the applicants is directed against Advertisement Notification No. 02 of 2024 dated 22.11.2024, issued by the Jammu & Kashmir Services Selection Board, whereby vacancies of Sub-Inspector in the J&K Police came to be advertised. The applicants contend that the advertisement prescribed the age limit as 18 to 28 years for Open Merit and certain other categories, whereas age up to 30 years was provided for in-service police personnel. According to the applicants, this prescription has rendered them ineligible only because they have crossed the upper age limit of 28 years.
- c) The principal relief sought by the applicants is for a direction to the respondents, particularly respondent Nos. 1 and 2, to consider and grant relaxation in the upper age limit for the post of Sub-Inspector advertised vide Notification No. 02 of 2024



dated 22.11.2024. In OA No. 1442/2024, the applicants have prayed for relaxation up to the maximum age of 35 years, acceptance of their application forms by respondent No. 4, permission to participate in all stages of the selection process, and decision on their representation dated 09.12.2024 by a speaking order. In OA No. 1453/2024, the prayer is substantially similar, except that the applicants seek relaxation up to the maximum age of 30 years.

- d) The applicants plead that the earlier advertisement for the posts of Sub-Inspector was issued in the year 2021 and thereafter the present advertisement was issued only on 22.11.2024, after a considerable gap of more than three years. It is their case that on account of this delay, many otherwise eligible candidates crossed the prescribed upper age limit and were deprived of the opportunity to compete. They submit that the delay in issuing the advertisement is attributable to the respondents and the applicants cannot be made to suffer for the same.



- e) The applicants further submit that public employment is a valuable public opportunity and eligible candidates have a right to be considered in accordance with law. They rely upon the obligation of the administrative departments to refer vacancies falling under direct recruitment quota to the recruiting agency within the prescribed time and contend that the respondents failed to adhere to such obligation. According to the applicants, if vacancies had been referred and advertised in time, they would have been within the permissible age limit and would have been able to participate in the recruitment process.
- f) It is also pleaded that unemployment in the Union Territory of Jammu & Kashmir is acute and a large number of educated youth, including graduates, post-graduates and other qualified candidates, are awaiting recruitment opportunities. The applicants submit that Government service is a major source of livelihood in the Union Territory and, therefore, the respondents ought to have taken a compassionate and pragmatic view by granting suitable age relaxation.



- g) The applicants have also placed reliance upon Rule 5 of the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956, contending that the Government is competent to relax the rules in individual cases where strict application of the rules causes hardship. Their case is that the present facts disclose hardship because the candidates became overage due to delayed recruitment and, therefore, the competent authority ought to exercise its power of relaxation in their favour.
- h) It is further averred that representations were submitted seeking age relaxation, including representation dated 09.12.2024, but no effective decision was taken thereon. The applicants therefore approached this Tribunal seeking, inter alia, a direction to the respondents to decide the representations, accept their application forms, and permit them to participate in the selection process subject to the final outcome of the OAs.
- i) The applicants also rely upon the fact that in the earlier recruitment process for Sub-Inspectors, age relaxation had been



granted by enhancing the upper age limit from 28 to 30 years.

They contend that similar treatment ought to be extended in the present recruitment also, particularly in view of the long gap between the earlier and present advertisements and the hardship caused to candidates who crossed the upper age limit during this period.

- j) On the basis of the aforesaid pleadings, the applicants seek a direction to the respondents to grant appropriate age relaxation, accept their application forms, permit them to participate in the selection process, and pass such further orders as may be deemed just and proper in the facts and circumstances of the cases.

3. The respondents have filed their reply statement wherein they have averred as follows: -

- a) The respondents have opposed the Original Applications and have raised preliminary objections to the maintainability of the claims. It is pleaded that no cause of action has accrued in favour of the applicants against the answering respondents and,

therefore, the OAs deserve rejection. The respondents further contend that no legal, statutory or constitutional right of the applicants has been violated so as to warrant interference by this Tribunal. It is also alleged that the applicants have approached the Tribunal with distorted facts and that the OAs are liable to be dismissed on this ground also.

- b) On merits, the respondents submit that the Home Department forwarded an indent for filling up 669 posts of Sub-Inspector to the Jammu and Kashmir Services Selection Board, and thereafter the JKSSB issued Advertisement Notification No. 02/2024 dated 22.11.2024. The respondents state that the recruitment process has been initiated strictly in accordance with the applicable recruitment rules and the terms of the advertisement.
- c) The respondents explain that earlier, recruitment at the level of Constabulary and Sub-Inspector in the Police Department was being conducted by the Police Department itself under Rule 172 of the Police Rules. However, after issuance of S.O. 214 of



2021 dated 01.07.2021 by the Home Department, recruitment to the posts of Constables and Sub-Inspectors in the Police Department was entrusted to the Jammu and Kashmir Services Selection Board. Accordingly, the posts were referred to JKSSB for recruitment.

- d) With regard to the claim for enhancement of the upper age limit, the respondents submit that eligibility with respect to age is fixed by the Government keeping in view the nature of duties attached to the post, service requirements and other relevant considerations. It is specifically pleaded that the post of Sub-Inspector in Police is a disciplined and physically demanding post and, therefore, the age prescription cannot be treated as arbitrary merely because some candidates have crossed the prescribed limit.
- e) The respondents further submit that in the year 2021, JKSSB had advertised 1200 posts of Sub-Inspector vide Notification No. 06 of 2021 dated 21.10.2021 and subsequent communication dated 24.11.2021. In that recruitment, the upper





age limit was enhanced from 28 years to 30 years. However, the respondents clarify that the said relaxation was granted as a one-time exception because recruitment could not take place during the preceding two years due to the COVID-19 pandemic. The relaxation was granted after recommendation of Police Headquarters, consultation with the Home Department and approval of the competent authority through S.O. 420 dated 10.12.2021.

- f) According to the respondents, the applicants cannot claim the earlier one-time relaxation as a precedent or as a matter of right. The respondents submit that a special relaxation granted in exceptional circumstances, such as the COVID-19 pandemic, cannot automatically be extended to subsequent recruitment processes. The present advertisement, according to the respondents, has been issued in accordance with the existing recruitment rules and does not suffer from any illegality.
- g) The respondents also submit that the applicants' prayer for relaxation from 28 years to 35 years is wholly unjustified and

has no legal basis. They assert that the power to prescribe eligibility conditions, including age, lies within the domain of the rule-making authority/competent Government and that the Tribunal cannot direct the respondents to rewrite the rules or alter the eligibility criteria prescribed under the recruitment framework.

- h) It is further pleaded that the applicants have not demonstrated violation of any enforceable right. Mere expectation to participate in a recruitment process, despite being overage under the notified rules, cannot confer a vested right upon the applicants. The respondents therefore contend that the reliefs sought by the applicants, including acceptance of application forms and permission to participate in the selection process, deserve to be rejected.
- i) The respondents also contend that if the prayer of the applicants is accepted, it would amount to altering the eligibility criteria after issuance of the advertisement, which may disturb the recruitment process and prejudice other candidates who have



acted in accordance with the notified conditions. According to the respondents, recruitment must proceed strictly as per the advertisement and the applicable rules.

j) The respondents have, therefore, prayed that all the connected Original Applications be dismissed, as the applicants are seeking a relaxation which is neither automatic nor legally enforceable. They maintain that the recruitment process has been initiated in accordance with law and that no interference is called for by this Tribunal.

4. Heard learned counsel for the parties and perused the material available on record.
5. Since all these Original Applications involve a common question of law and fact, arise out of the same advertisement notification, and substantially seek identical relief regarding relaxation of upper age limit for the post of Sub-Inspector in the Jammu & Kashmir Police, they are being taken up together and disposed of by this common order.





6. The applicants in these connected OAs are aspirants for appointment to the post of Sub-Inspector in the Jammu & Kashmir Police. Their grievance is directed against Advertisement Notification No.02 of 2024 dated 22.11.2024, issued by the Jammu and Kashmir Services Selection Board, whereby applications were invited for filling up 669 posts of Sub-Inspector in the Home Department. The advertisement prescribed the maximum age limit as 28 years for the candidates of the relevant category, with age to be reckoned as on 01.01.2024.
7. The applicants do not dispute that under the terms of the advertisement they are overage. Their case, however, is that the recruitment to the post of Sub-Inspector was not conducted for a considerable period and, therefore, many candidates who were otherwise eligible and had been preparing for the police recruitment became overage on account of delay attributable to the respondents. They submit that the last recruitment was earlier notified in the year 2021 and thereafter the present advertisement came to be issued only in November, 2024. According to them, had the recruitment been

conducted within a reasonable time, they would have been eligible to participate in the selection process.

8. The applicants further contend that in the earlier Sub-Inspector recruitment process initiated vide Advertisement Notification No.06 of 2021 dated 21.10.2021, the upper age limit had been relaxed from 28 years to 30 years by issuance of S.O. 420 of 2021 dated 10.12.2021. They submit that denial of similar relaxation in the present recruitment is arbitrary, discriminatory and violative of Articles 14 and 16 of the Constitution of India. It is also their case that several Government departments and other forces have granted age relaxation in appropriate cases and, therefore, the respondents ought to have considered the present case sympathetically.
9. The applicants have also pleaded that they had submitted representations to the competent authority seeking relaxation in upper age limit, but no effective decision has been taken thereon. They seek a direction to the respondents to grant age relaxation, accept their application forms, permit them to participate in the selection process and consider their representations.





10. The respondents have opposed the OAs. It is their stand that the recruitment process has been initiated strictly in accordance with the statutory rules, applicable executive instructions and the terms of the advertisement. The respondents submit that the prescription of age limit is a matter of policy falling within the domain of the employer/competent authority and this Tribunal cannot rewrite eligibility conditions or direct relaxation of the notified age limit.
11. The respondents further submit that the earlier relaxation granted in the year 2021 was a one-time measure owing to the exceptional situation caused by the COVID-19 pandemic. Such relaxation, according to the respondents, cannot be treated as a precedent or a recurring right in favour of all future aspirants. They further submit that the post of Sub-Inspector in Police is a disciplined, uniformed and physically demanding post requiring young, energetic and physically fit candidates. Therefore, the fixation of upper age limit has a rational nexus with the nature of duties attached to the post.
12. It is also pleaded that no candidate in the present recruitment has been granted relaxation in the upper age limit beyond the terms of the

advertisement. Thus, the condition operates uniformly upon all candidates. The applicants, being admittedly overage, cannot claim a vested right to participate in the selection process.



13. At the outset, it is necessary to notice that the very issue raised in the present batch of OAs has already been examined by the Hon'ble High Court of Jammu & Kashmir and Ladakh at Jammu in WP(C) No.3049/2024 titled ***Dinesh Singh Chib & Ors. vs UT of J&K & Ors.*** c/w WP(C) No.28/2025 titled ***Raghav Suri & Ors. vs UT of J&K & Ors.***, decided on 30.12.2025.
14. In the said judgment, the Hon'ble High Court noticed the earlier recruitment process undertaken in the year 2016, thereafter the advertisement of 2021, and the fact that in relation to Advertisement Notice No.06 of 2021 the maximum age relaxation from 28 to 30 years had been granted vide S.O. 420 of 2021 dated 10.12.2021 in exercise of powers under Rule 176 of the Jammu & Kashmir Police Rules, 1960. The Hon'ble High Court also noticed that such relaxation was granted keeping in view the intervention of COVID-19 pandemic, which had delayed the conduct of the recruitment process.



15. The Hon'ble High Court further examined the challenge raised by overage aspirants against Advertisement Notification No.02 of 2024 dated 22.11.2024, wherein 669 posts of Sub-Inspector were advertised and the maximum age requirement was prescribed as 28 years as on 01.01.2024. The petitioners before the Hon'ble High Court had also sought age relaxation from 28 years to 30 years on the basis of the earlier relaxation granted in 2021.

16. The Hon'ble High Court, however, dismissed the writ petitions. It was held that even if the submissions of the petitioners were considered, the writ petitions were liable to fail because the petitioners had not first approached the competent authority empowered to consider and grant age relaxation. The Hon'ble High Court further observed that judicial review is meant to examine a decision-making process, whereas in that case there was no decision before the Court generated by the petitioners first approaching the respondents with their grievance, either individually or collectively, in the matter of age relaxation.



17. The Hon'ble High Court also noticed the bar under Section 28 of the Administrative Tribunals Act, 1985 and held that the petitioners were required to first approach the Central Administrative Tribunal, Jammu Bench with their grievance. Ultimately, the writ petitions were dismissed and any interim directions operating therein were vacated.
18. The aforesaid judgment is directly relevant to the present controversy. The applicants herein are similarly situated aspirants who seek relaxation in the upper age limit for the same recruitment process under the same Advertisement Notification No.02 of 2024 dated 22.11.2024. The issue is therefore substantially covered by the said judgment.
19. Apart from the High Court judgment, this Tribunal has also considered an analogous matter in **T.A. No.251/2025**, which concerned age relaxation in respect of recruitment to Constable posts in J&K Police. In that case also, the candidates had challenged the advertisement on the ground that no age relaxation had been provided despite delay in recruitment. This Tribunal rejected the challenge and held that delay in recruitment, by itself, does not create a vested right



to seek relaxation; fixation of age limit is a matter of policy; and Courts/Tribunals cannot rewrite eligibility conditions prescribed in the advertisement. The Tribunal also held that physically demanding police posts justify induction of young and energetic candidates and denial of age relaxation does not amount to discrimination when the rule is applied uniformly.

20. In **T.A. No.251/2025**, this Tribunal further held that administrative delay, even if unfortunate, does not by itself make the recruitment illegal; the presumption of validity attaches to executive policy unless arbitrariness, mala fides or constitutional infirmity is shown; and interim permission to participate in a recruitment process does not create any vested right. The said reasoning applies with equal, if not greater, force to the present batch of cases relating to Sub-Inspector recruitment.
21. The applicants have laid much emphasis on the earlier relaxation granted in the year 2021. However, the respondents have explained that the said relaxation was granted in a distinct factual background, namely, the extraordinary disruption caused by COVID-19 pandemic.

A one-time relaxation granted in a previous recruitment process cannot be converted into a perpetual rule for all future recruitments. No candidate can claim parity in illegality or claim extension of a special benefit granted in a different factual setting.



22. It is settled law that eligibility conditions, including age limit, educational qualification, experience and other recruitment norms, are ordinarily within the exclusive domain of the employer and the rule-making authority. Unless such conditions are shown to be arbitrary, irrational, discriminatory or contrary to statutory rules, Courts and Tribunals do not substitute their own view for that of the competent authority.
23. The Hon'ble Supreme Court in *B. Narayana Murthy & Ors. v. State of Andhra Pradesh, (1971) 1 SCC 425*, has held that prescription of eligibility conditions is primarily within the domain of the competent authority. Similarly, in *Maharashtra Public Service Commission v. Sandeep Shriram Warade, (2019) 6 SCC 362*, the Hon'ble Supreme Court held that where the advertisement prescribes a particular eligibility condition, the Court cannot add to or alter the same. In *P.U.*

Joshi v. Accountant General, Ahmedabad, (2003) 2 SCC 632, it was held that fixation of service conditions and eligibility criteria lies within the executive domain and Courts should not ordinarily interfere.



24. The Hon'ble Supreme Court in *Indian Drugs & Pharmaceuticals Ltd. v. Workmen, Indian Drugs & Pharmaceuticals Ltd., (2007) 1 SCC 408*, has also observed that creation of posts, recruitment and prescription of eligibility are matters of policy and Courts cannot direct creation of employment opportunities contrary to the governing framework. The law thus consistently discourages judicial interference in recruitment norms unless there is clear constitutional or statutory violation.
25. The applicants have not demonstrated that the prescribed upper age limit of 28 years is contrary to any statutory rule. They have also not shown that the said age limit has been applied selectively or discriminatorily. On the contrary, the condition applies uniformly to all candidates. No material has been placed before this Tribunal to show that any similarly situated candidate has been granted relaxation

under the present advertisement while denying the same to the applicants.



26. The plea of discrimination based on age relaxation granted in other departments or forces also cannot be accepted. Different cadres, services and posts may have different recruitment requirements. Police service, particularly the post of Sub-Inspector, involves law and order duties, field deployment, physical endurance, discipline, training and operational responsibilities. The employer is best placed to decide the age profile suitable for such posts. Equality under Article 14 is among equals and not among unequals. Candidates for different services or different recruitments cannot insist upon identical treatment merely because some other recruitment has provided relaxation.

27. The applicants have also relied upon delay in initiation of recruitment. This submission, though attractive at first glance, cannot be accepted as a legal ground to direct relaxation. Delay in holding recruitment does not confer a vested right upon an overage candidate to compel the employer to relax eligibility conditions. A right to be considered

arises only if a candidate satisfies the eligibility conditions prescribed under the rules and advertisement. A person who is overage under the notified rules cannot claim consideration as of right merely because recruitment was not conducted earlier.



28. In *Amit Lal Bhat (Dr.) v. State of Rajasthan, (1997) 6 SCC 614*, the Hon'ble Supreme Court held that a candidate who becomes overage cannot insist upon age relaxation merely because recruitment did not take place earlier. The principle is that delay in advertisement or recruitment does not by itself invalidate the prescribed cut-off date or age limit.
29. The applicants' reliance on representations also does not improve their case. Submission of a representation does not create a right to relaxation. At the highest, the representation may be considered by the competent authority in accordance with law. However, this Tribunal cannot itself grant relaxation or direct the respondents to amend the advertisement.
30. The relief seeking acceptance of application forms and permission to participate in the selection process also cannot be granted as a final

relief. Any interim participation, if allowed earlier, was necessarily subject to the final outcome of the proceedings and could not create any equity. A candidate who is not eligible under the advertisement cannot claim appointment or continuation in selection merely because he or she was provisionally permitted to appear pursuant to an interim order.



31. The Hon'ble High Court, in the judgment relied upon by the respondents, has also vacated the interim directions granted in similar matters. Once the principal challenge to the age condition fails, all consequential interim arrangements must necessarily come to an end.
32. The contention that the Tribunal should direct issuance of a fresh advertisement with enhanced upper age limit also cannot be accepted. Such a direction would amount to rewriting the recruitment rules and advertisement. It would also adversely affect the recruitment process and the rights of eligible candidates who applied in terms of the notified conditions.
33. Recruitment to public posts must be conducted strictly in accordance with the rules and the advertisement. Relaxation, if any, must flow

from the statutory rules or a conscious decision of the competent authority. Courts and Tribunals cannot create a relaxation regime where none exists. Sympathy for overage aspirants, however genuine, cannot override statutory and policy requirements.



34. Therefore, this Tribunal is of the considered view that the applicants have failed to establish any arbitrariness, discrimination, mala fides or violation of Articles 14 and 16 of the Constitution. The prescription of maximum age limit of 28 years in Advertisement Notification No.02 of 2024 dated 22.11.2024 is a policy decision having rational nexus with the nature of the post and cannot be interfered with in exercise of judicial review.
35. However, since the applicants submit that they have already made representations to the competent authority seeking age relaxation, and since the Hon'ble High Court has also observed that the competent authority is the forum empowered to consider such issue in the first instance, it would be appropriate to leave it open to the competent authority to consider such representations, if pending or if filed afresh, strictly in accordance with the applicable rules, policy and law.



36. It is made clear that such consideration shall not be treated as a direction to grant age relaxation. The competent authority shall be free to take an independent decision, uninfluenced by any interim order passed in these OAs, but keeping in view the applicable rules, the nature of the post, earlier policy decisions, the judgment of the Hon'ble High Court in WP(C) No.3049/2024 c/w WP(C) No.28/2025, and the judgment of this Tribunal in T.A. No.251/2025.
37. In view of the above discussion, all the Original Applications are found devoid of merit and are accordingly dismissed. The challenge to Advertisement Notification No.02 of 2024 dated 22.11.2024, in so far as it prescribes the maximum age limit of 28 years for the post of Sub-Inspector in J&K Police, is rejected. The prayer for directing the respondents to grant age relaxation, accept application forms of overage candidates, permit them to participate in the selection process, or issue a fresh advertisement with enhanced upper age limit is declined.
38. Any interim order permitting participation of the applicants in the selection process, or directing their result to be kept in sealed cover,

shall stand vacated. If any applicant has participated pursuant to interim orders, such participation shall not confer any right, equity or claim in his/her favour.



39. However, liberty is reserved to the applicants to submit individual or collective representations before the competent authority within two weeks from the date of receipt of a certified copy of this order. If such representation is submitted, the competent authority shall consider and decide the same by a reasoned and speaking order, strictly in accordance with the applicable rules, policy and law, preferably within six weeks thereafter.
40. It is clarified that this direction is only for consideration of representation and shall not be construed as an expression of opinion in favour of grant of relaxation. The recruitment process may proceed in accordance with law and shall not be stalled merely on account of pendency or consideration of such representation.

No order as to costs.

(RAM MOHAN JOHRI)
Administrative Member

(RAJINDER SINGH DOGRA)
Judicial Member

/harshit/